

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 434 OF 2016 IN
DFR NO. 2363 OF 2016**

Dated: 4th August, 2016

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I J Kapoor, Technical Member**

In the matter of:

M/s Hindalco Industries Ltd.

.... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory
Commission & Ors**

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anusha Bardhan

ORDER

**IA NO. 434 OF 2016
*(Appl. for condonation of delay)***

List the matter on **11.08.2016.**

**(I. J Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**